

**THE HIGH COURT OF MEGHALAYA**

**AT SHILLONG**

HCMII/145/2018/COMP/3366

Dated, Shillong 06<sup>th</sup> Jun, 2018

**CORRIGENDUM**

In inviting reference to the tender notice **TENDER NO. HCM.II/63/2018/COMP/1996 DATED SHILLONG THE 11<sup>TH</sup> MAY 2018** the following corrigendum is being issued:

1. The bid submission end date is extended till 21.06.2018 at 1500 Hrs. The technical bid will be opened on 25.06.2018 at 1100 Hrs.

**\*\* All other Terms & Conditions of the above referred Tender shall remain unchanged.**

*Loyal*  
06/06/18

**Registrar General  
High Court of Meghalaya.**